

ing to open a visa office in Tel-Aviv, Israel;

(b) whether Government also propose to upgrade its relations with Israel; and

(c) the broad outlines of the discussions held in this regard with Mr. Stephen Solarz, U.S. Congressman during his recent visit to this country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARY): (a) and (b). There is no proposal under consideration either to open a visa office in Tel-Aviv or to upgrade relations with Israel.

(c) The subject of relations with Israel was incidental to other substantive discussions on regional issues with Mr. Stephen Solarz Chairman of the US Congressional Sub-Committee on Asia and the Pacific. Our consistent and principled policy on the Palestinian question and the related issue of relations with Israel was explained.

Crop Insurance Scheme

235. SHRI SHARAD DIGHE:
SHRI VIRDHI CHANDER JAIN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether review of Comprehensive crop Insurance Scheme undertaken by Government to make it financially viable has been completed;

(b) if so, the outcome thereof; and

(c) the time by which the revised scheme is likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). A Group to conduct an indepth and critical review on the functioning of the Comprehensive Crop Insurance Scheme (CCIS), was constituted under the Chairmanship of an Additional Secretary in the Department of Agriculture & Cooperation with a review to suggesting policy changes therein. The Group has since submitted its Report to the Government which is under consideration.

[*Translation*]

Amount spent under Mini Technology Missions to Solve the Drinking Water

236. SHRI VIRDHI CHANDER JAIN:
Will the Minister of AGRICULTURE be pleased to state:

(a) the amount spent district-wise in different States under Technology Mission on drinking water and the achievements thereof;

(b) whether the achievements made by the above Mission in the desert areas of Rajasthan are in sufficient;

(c) whether Government propose to solve the drinking water problem in these areas by taking special interest in the implementation of the above Mission; and

(d) if so, the steps proposed in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a). A Statement showing the amount spent in mini mission project areas (districts) in various States/UTs under the National Drinking Water Mission is given below. Out of 13084 hard-core villages in these mini

mission districts, sources have already been identified for 6710 villages. Out of this, bore wells have been completed in 2445 villages and works in remaining villages are at various stages of completion. Apart from this, schemes are implemented for conservation of water, rain water harvesting structures, water quality analysis, health education and awareness campaigns, activities under the various sub missions on control of brackishness, control of fluorosis, control of excess iron and eradication of guineaworm etc. Schemes are also taken up under the Centrally Sponsored Accelerated Rural Water Supply Programme and the State Sector Minimum Needs Programme in the mini mission projects districts. However, achievements under ARWSP and MNP are not monitored on district wise basis at the level of the Central Government.

(b) No, Sir,

(c) Yes, Sir.

(d) Steps taken to provide safe drinking water facilities in problem villages in desert areas of Rajasthan include installation of treatment plants, supply of safe drinking water from alternative sources, conversion of step wells into sanitary wells in the guinea-worm affected villages, monitoring of quality of drinking water etc. Apart from the normal assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme, a sum of Rs. 14.27 crores has been provided as special assistance for supply of potable drinking water in DDP areas without the condition of matching provision under the State Sector Minimum Needs Programme. This special assistance was provided to the State Government in 1987-88 and the same will be given in 1989-90 also.

STATEMENT

21.2.1989

Details of Expenditure in Mini Mission Districts

<i>STATE</i>	<i>Name of the Mini Mission</i>	<i>Expenditure incurred (Rs. In lakhs)</i>
1	2	3
Andhra Pradesh	Kurnool	143.50
	Mehboobnagar	3.12
	East Godavari	10.00
Arunachal Pradesh	East Siang	—
Assam	Cachar/Darrang	2.16
Bihar	Palamau	25.57
	Rohtas	6.50
	Giridih	5.10

1	2	3
	Singhbhum	5.50
	Sahibganj	1.90
Goa	Entire State	3.73
Gujarat	Kachchh	47.82
	Jamnagar	27.54
	Dangs	9.00
Haryana	Gurgaon	99.97
	Ambala	61.45
Himachal Pradesh	Kangra	49.88
J & K	Udhampur	1.56
	Anantnag	—
Karnataka	Gulbarga	118.75
	Dharwar	33.83
	Raichur	25.36
Kerala	Palghat	66.16
Madhya Pradesh	Jhabua	260.68
	Rajgarh	170.47
	Shahdol	6.65
Maharashtra	Satara	31.43
	Latur	9.85
Manipur	South Manipur	15.00
Meghalaya	West Khasi	78.72
Mizoram	Aizwal	59.51

1	2	3
Nagaland	Kohima	86.66
Orissa	Koraput	37.25
	Phulbani & 5 Blocks of Ganjam	7.41
	Mayur Bhanj	0.00
Punjab	Ferozpur	85.09
	Amritsar	53.77
Rajasthan	Barmer	147.58
	Churu	10.09
	Nagaur	10.20
Sikkim	South/East Distt.	9.13
Tamil Nadu	Ramanathapuram	105.00
	South Arcot	—
	Salem	—
Tripura	North Tripura	14.00
Uttar Pradesh	Mirzapur	235.77
	Agra	66.45
	Unnao	30.00
	Sultanpur	10.00
West Bengal	Bankura	184.32
	Midnapur	137.46
	Purulia	27.88
A & N Islands	Entire UT	—
Lakshadweep	Entire UT	—
Pondicherry	Entire UT	16.22
TOTAL:		2654.99